NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.				M/s. / Mr.
CP(IB)No.	-	For compli-	Rule-6 of	Ajay Bhavikatti Vs. Sovereign Developers
100/BB/ 2017		ance of	IB	& Infrastructure Ltd. & 2 Others.
		office		
	8,	objections		
2		raised by		
- T		registry		

SL.	NAME (IN CAPITAL)	SIGNAT	TURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

The matter is listed today for admission. Counsel for petitioner is present. She has filed a memo about sending notice to the respondent company/debtor. She has affixed postal receipt. She is directed to file information from the India Post website whether the notice to the respondent is served or not.

Petitioner is directed to attend the objections raised by the Registry.

List it on 16.10.2017.

MEMBER (J)

MEMBER (T)